

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

16/147/2016

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2018**

In the matter of: M/s. Cinepolis India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Counsel for the Petitioner

ORDER

Renotify this case for further consideration on 11th of June, 2018.



(Ina Malhotra)
Member (J)